(b) The broad features of the three standard types of ships are:

- (i) For overseas trade, a 9,500 tonner Open Shelter Decker (with scantlings for a 11,000 tonner Closed Shelter Decker) with a speed of about 16 to 17 knots.
- (ii) For coastal trade, a 8,000 tonner Open Shelter Decker (with scantlings for 9,500 tonner closed shelter decker) with a speed of about 12 knots.
- (iii) A 5,000 tonner Open Shelter Decker (with scantlings for a 6,000 tonner Closed Shelter Decker) with a speed of about 13 knots, also for the coastal trade.

EXTRADITION AGREEMENT WITH GOVERNMENT OF BURMA

96. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to refer to the answers given to my Starred Question No. 32 and the suppiemen taries thereon answered on 31st July 1956, in the Rajya Sabha and state :

(a) whether any agreement has since been reached in the matter of an extradition arrangement with the Government of Burma; and

(b) if so, what are the details thereof?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). NO.

AERODROME AT RAXAUL

97. MOULANA M. FARUQI: Will the Minister for COMMUNICATIONS be pleased to state.the cost at which the permanent aerodrome at Raxaul in Bihar is being constructed?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): The cost is estimated at Rs. 1718 lakhs approximately.

REHABILITATION OF DISPLACED PERSONS FROM EAST PAKISTAN IN MADHYA PRADESH

98. MOULANA M. FARQUI: Will the Minister for REHABILITATION be pleased to state:

(a) whether any scheme for settling the East Pakistan displaced families in the reclaimed land in Madhya Pradesh has recently been drawn up;

(b) if so, what is the total acreage of land reclaimed and the number of families to be settled there; and

(c) what is the total acreage of land reclaimed so far in each State for the rehabilitation of displaced persons from Pakistan?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) and (b). Yes; a scheme for reclamation of 7,875 acres of Government forest lands in the districts of Raigarh and Sarguja (4,375 acres in Raigarh and 3,500 acres in Sarguja) for the rehabilitation of displaced persons from East Pakistan is under consideration. There are also possibilities of 30,000 acres of land being available in the Bastar district. No land has been reclaimed so far.

(c) Nil.

SCHEME TO SET UP TELEVISION UNIT

99. MOULANA M. FARUQI: Will the Minister for INFORMATION AND BROADCASTING be pleased to refer to the answer given to Unstarred Ques tion No. 119 on the 5th December 1955 in the Rajya Sabha and state:

(a) whether Government have since drawn up a scheme for setting up a Television Unit in India; and

(b) if so, where the Unit is proposed to be set up and what would be its cost?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). Yes, Sir.